

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 31 OF 2020

K. P. Ibrahim

..... Petitioner

V e r s u s

State of Goa

..... Respondents

Mr. S. S. Kakodkar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. G. Shetye, Additional Government Advocate for the Respondent no.1.

Ms. R. Pai Raikar, Advocate holding for Mr. Pavithran AV, Advocate for the Respondent no.7.

**Coram :- DAMA SESHADRI NAIDU &
M. S. JAWALKAR, JJ.**

Date : 23rd June, 2020

P.C.

Earlier this Court granted four weeks time to the respondents. It seems that the matter is listed prematurely. Post the matter on 30.06.2020.

2. Interim relief to continue till then.

M. S. JAWALKAR
arp/*

DAMA SESHADRI NAIDU, J.